

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 5323
ANSWERED ON 05/04/2022

RURAL ROAD PROJECTS UNDER PMGSY

5323. SHRI KRIPANATH MALLAH:
SHRIMATI JASKAUR MEENA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of rural road projects approved/sanctioned under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last three years, State and district-wise particularly in the States of Assam and Rajasthan;
- (b) whether the Government has made any survey in this regard particularly in Assam;
- (c) whether the Government has also fixed any norms for the quality of roads to be covered under the said yojana and if so, the details thereof; and
- (d) the steps taken/being taken by the Government to cover the far flung areas under the yojana particularly Assam and Dausa district of Rajasthan?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

- (a) State/UT wise details of rural road projects sanctioned under Pradhan Mantri Gram Sadak Yojana (PMGSY) including State of Assam and Rajasthan during the last three years are given at **Annexure-I**.

District-wise details of rural road projects sanctioned under various interventions of PMGSY may be accessed at the programme website omms.nic.in->**progress monitoring**->**Financial Year wise Achievement**.

- (b) Pradhan Mantri Gram Sadak Yojana (PMGSY) was launched as a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations of designated population size (500+ in plain areas and 250+ in North-Eastern States, Himalayan States and Himalayan Union Territories and some special areas as per 2001 census) in the core network for uplifting the socio-economic condition of the rural population. In the critical Left Wing Extremism affected blocks, habitations with population 100 persons and above as per 2001 census are also covered. PMGSY-II was launched in the year 2013, with a target to upgrade 50,000 Km of the existing rural roads. Road Connectivity Project for Left Wing Extremism Affected Areas (RCPLWEA) was launched in 2016 for construction/ upgradation of strategically important roads in the 44 worst affected LWE districts and adjoining districts in the 9 affected States. PMGSY-III was launched in 2019 for consolidation of 1,25,000 Km Through Routes and Major Rural Links.

Under PMGSY programme guidelines, there is a detailed process and procedure laid down for scrutiny and subsequent sanction of rural road projects. The proposals are submitted to the Ministry by State Governments. After due process and scrutiny of proposals, recommendations are made to Minister of Rural Development for sanction of the projects.

(c) Rural roads under PMGSY are constructed and maintained as per the technical specifications and geometric design standards given in the Rural Roads Manual of the Indian Road Congress (IRC-SP:20), Hill Road Manual (IRC:SP:48) and other relevant IRC Codes & Manuals. However, ensuring the quality of the road works is responsibility of the respective State Governments who are implementing the Programme.

(d) All weather road connectivity to unconnected habitations was envisaged in PMGSY-I. For selection of eligible habitations, special relaxation has been given to North Eastern States, Tribal (Schedule V) areas and selected Tribal and Backward Districts (as decided by the Ministry of Home Affairs (MHA) where habitations of population of 250 or more (as per Census 2001) are eligible, as compared to the population of criterion of 500 or more in other states in general. At present, under the scheme out of 13,747 eligible unconnected habitations approved in the state of Assam, 13,699 habitations have been provided with all-weather road connectivity. In the State of Rajasthan, all 15,976 eligible unconnected habitations have already been connected along with 34 eligible unconnected habitations in Dausa district. The timeline for completion for PMGSY-I work is September 2022.

Annexure referred to reply in part (a) of Lok Sabha Unstarred Question No. 5323 for 05.04.2022

State/UT wise details of sanctioned rural roads projects including State of Assam and Rajasthan during last three years

Year: 2018-19

Sr.No.	State	Roads (Nos.)	Road Length (Km.)	Bridges (Nos.)
1	Andaman And Nicobar	32	39.11	0
2	Andhra Pradesh	128	548.25	38
3	Arunachal Pradesh	265	4,978.90	89
4	Assam	467	1,800.25	310
5	Bihar	308	686.97	276
6	Chhattisgarh	707	2,665.51	78
7	Goa	0	0.00	0
8	Gujarat	0	0.00	44
9	Haryana	0	0.00	0
10	Himachal Pradesh	352	2,220.79	21
11	Jammu And Kashmir	648	4,309.53	73
12	Jharkhand	274	709.49	37
13	Karnataka	0	0.00	0
14	Kerala	33	111.79	2
15	Madhya Pradesh	1	13.10	236
16	Maharashtra	0	0.00	0
17	Manipur	109	1,720.67	27
18	Meghalaya	406	2,174.09	69
19	Mizoram	46	498.12	0
20	Nagaland	19	261.08	48
21	Odisha	963	4,802.84	83
22	Punjab	0	0.00	0
23	Rajasthan	0	0.00	0
24	Sikkim	34	120.99	0
25	Tamilnadu	570	1,285.41	36
26	Tripura	3	8.63	0
27	Uttar Pradesh	122	926.08	0
28	Uttarakhand	737	6,209.05	120
29	West Bengal	293	2,523.81	37
30	Telangana	0	0.00	0
31	Ladakh	30	372.13	0
	Total	6,547	38,986.61	1,624

Year: 2019-20

Sr.No.	State	Roads (Nos.)	Road Length (Km.)	Bridges (Nos.)
1	Andaman And Nicobar	0	0.00	0
2	Andhra Pradesh	197	1,577.23	3
3	Arunachal Pradesh	80	550.91	7
4	Assam	251	1,724.35	66
5	Bihar	395	3,046.13	33
6	Chhattisgarh	605	5,472.82	13
7	Goa	0	0.00	0
8	Gujarat	0	0.00	0
9	Haryana	0	0.00	0
10	Himachal Pradesh	112	1,251.16	1
11	Jammu And Kashmir	123	683.55	7
12	Jharkhand	247	2,228.74	31
13	Karnataka	442	3,200.19	26

14	Kerala	0	0.00	0
15	Madhya Pradesh	112	1,473.37	31
16	Maharashtra	36	453.86	75
17	Manipur	55	325.00	1
18	Meghalaya	22	101.20	2
19	Mizoram	6	194.25	0
20	Nagaland	13	227.60	5
21	Odisha	19	97.07	2
22	Pondicherry	0	0.00	0
23	Punjab	0	0.00	0
24	Rajasthan	237	2,198.38	0
25	Sikkim	0	0.00	0
26	Tamilnadu	299	1,044.04	0
27	Tripura	42	307.23	1
28	Uttar Pradesh	12	287.22	11
29	Uttarakhand	112	905.83	0
30	West Bengal	0	0.00	23
31	Telangana	39	246.74	15
32	Ladakh	13	79.33	1
	Total	3,469	27,676.24	354

Year: 2020-21

Sr.No.	State	Roads (Nos.)	Road Length (Km.)	Bridges (Nos.)
1	Andaman And Nicobar	48	96.66	0
2	Andhra Pradesh	181	1,445.09	2
3	Arunachal Pradesh	0	0.00	0
4	Assam	429	2,759.71	0
5	Bihar	169	1,390.31	299
6	Chhattisgarh	180	1,882.45	18
7	Goa	0	0.00	0
8	Gujarat	304	3,015.37	0
9	Haryana	203	1,905.88	0
10	Himachal Pradesh	0	0.00	0
11	Jammu And Kashmir	0	0.00	0
12	Jharkhand	0	0.00	0
13	Karnataka	352	2,201.74	75
14	Kerala	20	104.56	0
15	Madhya Pradesh	377	4,779.21	167
16	Maharashtra	380	2,581.72	0
17	Manipur	0	0.00	68
18	Meghalaya	0	0.00	0
19	Mizoram	0	0.00	0
20	Nagaland	0	0.00	0
21	Odisha	832	5,446.34	64
22	Pondicherry	45	106.12	0
23	Punjab	204	2,055.72	0
24	Rajasthan	374	3,622.98	6
25	Sikkim	0	0.00	17
26	Tamilnadu	581	2,153.97	0
27	Tripura	0	0.00	0
28	Uttar Pradesh	898	6,287.38	5
29	Uttarakhand	0	0.00	0
30	West Bengal	0	0.00	0
31	Telangana	346	2,336.99	95
32	Ladakh	0	0.00	0
	Total	5,923	44,172.21	816